

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).275/2021

THANGJAM SANTA SINGH @ SANTA KHURAI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 153942/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 30125/2021 - GRANT OF INTERIM RELIEF

IA No. 153940/2023 - INTERVENTION APPLICATION

IA No. 326370/2025 - INTERVENTION/IMPLEADMENT

WITH

W.P.(C) No. 913/2023 (X)

W.P.(C) No. 465/2024 (PIL-W)

Date : 12-03-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Shivam Singh, Adv.  
Mr. Rohit Kumar Singh, AOR  
Ms. Mugdha Pande, Adv.  
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M/s. Radiam Law, AOR

For Respondent(s) :Mr. Sudarshan Lamba, AOR

Ms. Aishwarya Bhati, A.S.G.  
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Mr. Parimal Rai, Adv.  
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Mr. Ranjeet Kumar, Adv.  
M/s. R And R Law Associates, AOR

Mr. Prashanto Chadra Sen, Sr. Adv.  
Mr. Kaushik Choudhury, AOR  
Mr. Jyotirmoy Chatterjee, Adv.  
Ms. Aaheli Roy, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

*Rule nisi.*

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR